

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87(Pt.II)/2007/1321/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Aparesh Chakravarty
District and Sessions Judge,
Barpeta.

Dated Guwahati, the 9th March 2022.

Sub: **Casual leave with station leave permission.**

Ref:- Your Letter No. DJB./1481 (E), dtd. 08.03.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 09.03.2022 with permission to leave the station, from the evening of 08.03.2022 till the morning of 10.03.2022**, has been granted. The next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87(Pt.II)/2007/1322/A, dated , 09-03-2022
Copy to:-

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

Rda